

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 187/252/ND/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.11.2017**


NAME OF THE COMPANY: Competent Infrabuild Pvt. Ltd.

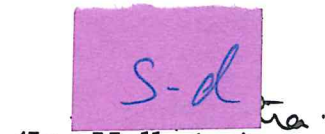
SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	None		
	For the Respondent:	None		

ORDER

Notice to the ROC as well as to the Income Tax Department through its Standing Counsel returnable on 8th December, 2017. Dasti as well. Affidavit of service be filed.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**